

TRILEGAL

PRESENTS

**3rd MNLU NAGPUR
NATIONAL
TECHNOLOGY LAW
MOOT, 2024**

15-17 March, 2024

BROCHURE

KNOWLEDGE PARTNER



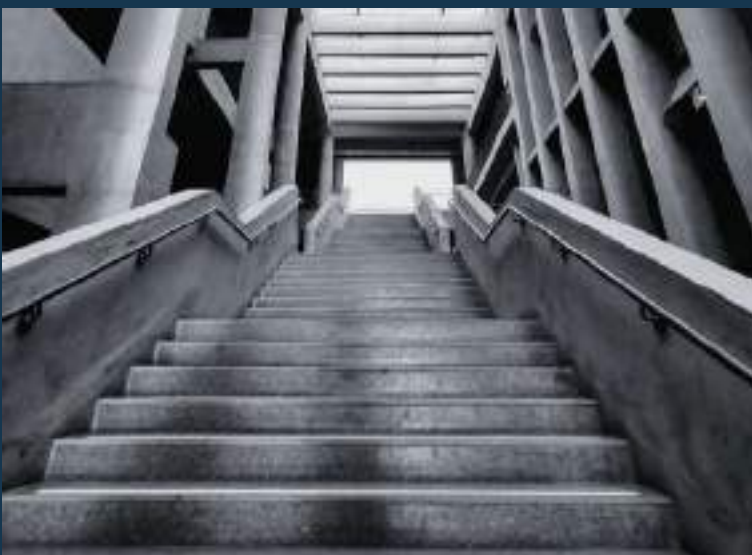
ABOUT MNLU NAGPUR



Maharashtra National Law University, Nagpur (MNLU Nagpur) is a prestigious institution in India, established to promote legal education and scholarly research. It offers a diverse range of degree programs, including B.A.LL.B. (Hons.), B.A.LL.B. (Hons. in Adjudication and Justicing), B.B.A.LL.B. (Honours), LL.M., and Ph.D.



The university is dedicated to holistic development for both students and faculty, fostering an environment of growth and continuous learning. MNLU Nagpur actively engages with socio-legal issues through dedicated centres for advanced legal studies, research, and advocacy, offering courses, seminars, conferences, and training programs to drive positive change and empower target groups, all while upholding the spirit of the Constitution.



While it has strong student-centric goals, it also focuses extensively on the all-round development of its bright and diligent faculty members, motivating them to attain new heights.

VICE-CHANCELLOR'S MESSAGE



It gives me immense pleasure in announcing the third edition of our flagship event, which is the MNLU, Nagpur National Technology Law Moot Court Competition, 2024. Here at Maharashtra National Law University, Nagpur, we seek to promote an environment which is conducive to producing efficient and effective legal professionals for the future. Moot Court Competitions provide students with the unique opportunity to holistically develop their advocacy skills by learning essential skills such as research, oration and drafting.

It further enlivens me to welcome participating students and judges physically at the MNLU Nagpur campus as the first edition was conducted online due to the COVID-19 pandemic. With the success of the previous two editions, I believe that students participating in this year's edition will also be pushed to critically ruminate on the law and understand the depths of the legal issues we're presenting them with. With the advent of newer technologies challenging the applicability of existing laws, this year's problem raises topical issues based on the intersection of technology, foreign-exchange management, and data protection laws.



(Vijender Kumar)

ABOUT THE MOOT COURT COMMITTEE

The Moot Court Committee at our university is not just an integral part of our institution, it is a symbol of our commitment to excellence in legal education. Established at the very inception of our university, this committee has been at the forefront of nurturing legal talent. Organizing two prestigious national moot court competitions that focus on the intricacies of technology law, the committee has demonstrated its aim to promote advocacy on cutting-edge law. In addition, it fosters the growth of our students through intra-university competitions, helping them become the face of our university in national and international events. The students of the University have won laurels in numerous national and international moot court competitions. The Moot Court Committee is a testament to the University's unwavering commitment to producing exceptional legal professionals and champions of justice.



ABOUT THE COMPETITION

MNLU Nagpur, after two successful editions of its prestigious flagship moot court competition, proudly announces the third edition of the National Technology Law Moot Court Competition in March 2024. In this edition, the competition returns in a physical format, welcoming teams from law schools across the country. The competition is structured in a way that ensures rigorous selection, beginning with a memorial qualification round leading to the selection of the top 20 teams in the oral rounds. In the oral rounds held on the magnificent campus of MNLU Nagpur, the selected teams argue their cases before a panel of prominent judges who possess expertise in the field of technology law. Continuing the theme from the previous editions, this year's competition delves into the intriguing intersection between Foreign Exchange Management Act (FEMA), Cryptocurrency, and Data Protection. Our goal is to spark captivating discussions and promote advocacy in this ever-dynamic legal field.



REGISTRATION

PROVISIONAL REGISTRATION

Universities shall provisionally register a slot for a team representing their University at the competition through the online form given [HERE](#), on or before January 27, 2024.

FINAL REGISTRATION

All teams are required to register for Stage 1 of the competition, i.e., Memorial Evaluation Rounds, on or before January 30, 2024.

Teams are required to pay a registration fee of INR 2,500/- for completing registration for Stage 1 of the competition via online bank transfer as per the details intimated to Universities after provisional registration.

The teams qualifying for Stage 2 of the competition, i.e., oral rounds, shall be further required to pay an accommodation charge of INR 4,000/- as per details intimated to qualifying teams.



TIMELINE

January 02, 2024

Registration starts

January 17, 2024

Deadline for Seeking Clarifications

January 22, 2024

Release of Clarifications

January 27, 2024

Provisional Registration deadline

January 30, 2024

Final Registration deadline

February 11, 2024

Memorial submission deadline

February 20, 2024

Results of memorial selection rounds

March 15, 2024

Researcher's test

March 16-17, 2024

Oral Rounds

AWARDS

WINNER

CASH PRIZE OF INR
21,000/-, TROPHY,
CERTIFICATE OF MERIT
& INTERNSHIP AT
TRILEGAL

BEST MEMORIAL

CASH PRIZE OF
INR 7,000/-,
TROPHY AND
CERTIFICATE OF
MERIT

RUNNER-UP

CASH PRIZE OF
INR 15,000/-,
TROPHY AND
CERTIFICATE OF
MERIT

BEST SPEAKER

CASH PRIZE OF
INR 7,000/-,
TROPHY AND
CERTIFICATE OF
MERIT

BEST RESEARCHER

CASH PRIZE OF
INR 7,000/-,
TROPHY AND
CERTIFICATE OF
MERIT

ORGANISING COMMITTEE

PATRON-IN-CHIEF

Prof. (Dr.) Vijender Kumar
(Vice-Chancellor)

PATRONS

Dr. Ashish J. Dixit
(Registrar)

FACULTY ADVISORS

Dr. Shilpa Jain
(Associate Professor of Law)

Dr. Divita Pagey
(Assistant Professor of Law)

Dr. Anchit Verma
(Assistant Professor of Law)

Dr. Aarti A. Tayde
(Assistant Professor of Law)

STUDENT MEMBERS

Ameya Garud (Convenor)

Ioli Shukla
Srishti Verma
Devanshu Pareek
Atharva Giratkar
Soham Kale

Vishwajeet Rao
Shivba Dighade
Jainendra Narayan Singh
Aryan Trivedi
Shambhavi Acharya

Jatin Srivastava
Soham Yeole
Vaishnavi Bhatia
Tarang Arora
Arpita Upadhyay

CONTACT INFORMATION

REGISTRATION DESK

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Vaishnavi Bhatia (Member, MCC)



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OTHER POINTS OF CONTACTS

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